

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD  
(Special Original Jurisdiction)

FRIDAY, THE EIGHTEENTH DAY OF OCTOBER  
TWO THOUSAND AND TWENTY FOUR

PRESENT

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE  
AND  
THE HON'BLE SRI JUSTICE J SREENIVAS RAO

WRIT PETITION NO: 26978 OF 2021

Between:

1. Dr. Sai Radha Manohara Nandipati,  
D/o. Nageswara Rao Nandipati  
Aged about 26 years, Occ: Doctor  
R/o. Flat 401, Leela homes,  
Rajendra Nagar 2<sup>nd</sup> lane,  
Guntur -522006.
2. Dr Praneeth Vatti, S/o; V S Reddy,  
Aged 28years, Occ: Doctor  
R/o. 6-18/6 , Free zone :Villa greens ,  
Gandipet , Hyderabad, 500075.
3. Dr. Aravind Reddy. S/o. Thirupathi Reddy.  
Aged about 29 years, Occ: Doctor  
R/o. Flat no 306, Sai Prem Kishan Nilayam,  
Annapurna Enclave, Chandanagar, Hyderabad.
4. Dr.G.Vamshi Krishnavardhan Reddy, S/o G.Surender reddy  
Aged about 28yrs, Occ:- Doctor  
Address:- H.No- 7-9-150/1/4,  
Sriram Nagar Colony, Panagal Road,  
Nalgonda - 508001.
5. Dr C Natasha Rao, D/o. Dr Ch Laxman Rao  
Age 26 years  
R/o. Villa 29, Fortune Indira Village,  
Madhapur , Hyderabad - 500018.
6. Dr. Cherukuri Lakshmika, D/o. Cherukuri Tirupathi Raju  
Age 27years,  
R/o. Plot no 75, Road No.10C,  
MLA & MP Colony, Jubilee Hills, Hyderabad.
7. Dr.Allada Sravanthi, D/o.Allada Rajendar  
Aged 31years, Occ: Doctor  
R/o. H.No 14-75/5,  
Sri Ram Nagar Colony,  
Patancheru, Hyderabad.
8. Dr. Tirupathi sushmitha, D/o. Tirupathi Nagarjuna Rao  
Age 29 years,  
R/o. Plot.No.1305,Sai Raghava towers,  
Miypaur, Hyderabad.
9. Dr.Vineesha Angarekula, D/o.Narahari Angarekula  
Age 29 years ,  
E block , My Home Bhooja ,  
Hitech City, Hyderabad 500081.

10. Dr. H. Swathi, D/o H. Narayan rao  
Age. 29yrs, Occ - Doctor  
R/o- 11-14-47/3, doctors colony,  
Kothapet, Hyderabad.
11. Dr D. Priya, D/o D. Shiva Koti Reddy  
Aged about 28 years,  
R/o Flat no 102, Venus Villa,  
Srilakshminagar colony,  
Mansoorabad Road,  
LB Nagar, Hyderabad.
12. Dr Sravani Muchalapuri, D/o. Mallikarjuna Prasad  
R/o. 9/207, Vijaydurga Nagar Colony,  
RCI Road, Balapur, Hyderabad.
13. Dr. Vittal Manasa, D/o. Vittal Ravi  
Aged about 27 years,  
R/o 1-9-296/A/9,  
Vidyanagar, Hyderabad
14. Dr. Soumya Lakshmi, D/o N. Subba Rao  
Age 31 years  
R/o. H.No.30-662/19, Chandragiri Colony East  
Safilguda, Secunderabad-500056.
15. Dr. T N Madhuri, D/o. T N Krishna Goud  
Aged about 30 years, Occ: Doctor  
H.No 13-115/2, Sanjay Nagar Colony,  
Malkajiri, Hyderabad, 500047.
16. Dr. Priyanka, D/o P. Raja reddy  
R/o. 3-1-334, City hospital  
Christian colony  
Karimnagar.
17. Dr. Sathya Priya. G, D/o. Ganesan. M.  
Age 30years, Occupation: Doctor  
401, Kurian Building, Snehapuri Colony,  
Nacharam- 500076
18. Dr. Swetha Devi Vejella, D/o. Vejella Thandava Krishna  
Aged: 27 yrs  
R/o: Plot no:237, Vivekananda Nagar colony,  
Kukatpally, Hyderabad, 500072
19. Dr. K. Spandana Reddy, D/o. K. Yadi Reddy  
Age - 30years, Occ: Doctor  
R/o. 202, CVR Paradise,  
KRCK Colony, Road No.5, Bachupally,  
Hyderabad.
20. Dr. Sowmya Veni Bussu, D/o. B. Narayan reddy  
Age: 29years, Occ: Doctor  
R/o: 8-7-91/184, Hasthinapuram (South),  
Vanasthalipuram Post, Hyderabad-500079.
21. Dr. K. Anantha Sahitya, D/o of K. Venkat Swamy

- Age 28years  
R/o 6-1-628, Super Homes Sunshine,  
Taj Enclave, Kharitabad, Telangana 500004.
22. Dr.M.Rajya Lakshmi, D/o M.Ananta Rama Rao  
Age:28 years, Occ:Doctor  
H.No:3-296/3/A/7, Srinagar colony,  
Nayanaagar, Kodad-508206.
23. Dr Remalla Aparajitha, D/o R Vijay kumar  
Age 27years,  
R/o.2-2-1118/3/2, Shivam Road,  
Hyderabad 500044.
24. Dr Syed Nurulla Mohiuddin Quadri, S/ o S.K.M.Quadri  
Aged about 29 years,  
R/o. 16-6-411, Osmanpura, Chaderghat, Hyderabad.
25. Dr Goutham P, S/o Shyam Sunder Reddy P  
Aged about 32 years,  
R/o.Flat no:402, Sri Sai Residency,  
satyadev enclave, Hastinapuram,  
Hyderabad 500079
26. Dr R Laxman, S/o R Ganga Reddy  
Aged :30 yrs ,Occ: Doctor  
R/o Flat 401, SRC Manikanta Nivas  
Behind Pizza Hut Serilingampally ,  
Hyderabad, 500019.
27. Dr. T S L Bhavana, D/o T Naga Rambabu  
Aged about 29years.
28. Dr.P.Sanjana, D/o- P. Durga swarny  
Aged about 28 years  
R/o.9-1-364/A/1 , opp Bapughat, Langer house,  
Hyderabad 500008.
29. Dr.Mdhammed.Ashfa Neelofer  
D/o Mohammed.Javeed  
Aged:27yrs  
R/o 101,Riz Homes,Suncity,  
Bandlaguda jagir, Hyderabad-500086
30. Dr. Aitha Shiva, S/o. Aitha Ratnakar  
Aged about 32 years  
R/o.Flat No. 301, Vishnupriya Apartments,  
Main Road, Siddipet - 502103,Telangana.
31. Dr.Bommineni Shravya, D/o B.Ravinder Reddy  
Aged about 27yrs, Occ:Doctor  
R/o.H.No.11-25-710/1, 2<sup>nd</sup> Bank Colony,  
Warangal 506002, Telangana.
32. Dr.M Prashanthi, D/o M Raghava Reddy  
R/o.Flat No.202 Noble Subhadra Residency,  
Ramnagar Hanamkonda  
506001,Telangana.

33. Dr Nemmi Kanthi Swaroop Dayal,  
S/o. Nemmi Purushotham Dayal ,  
Aged about 31 years,  
R/o.6-3-595/21-D Padmavathi Nagar Colony  
Near taj Krishna road, Khairatabad  
Hyderabad.
34. Dr. Adiba Siddiqui D/O Rais Ahmed  
Aged 27 years, Flat no. 502,  
Imtiaz Residency, 5000001.  
Hyderabad.
35. Dr Chaitanya Bharathi P, D/o. P Ashok,  
R/o. H.No.1-2-72/12,  
Shantinagar, Adilabad 504001,  
Telangana.
36. Dr Mohammed Zeeshan Tanveer  
S/o Mohammed Ghouse Mohiuddin  
Aged 31 years , R/o.Plot no : 552  
Prashanth Nagar, Vanasthalipuram  
Hyderabad.
37. Dr K Sony Santosh Varma, S/o K Peddi Raju  
Aged: 33 years, Occupation : Doctor  
R/o.H.No 6-170, Besides LBM School,  
Shamshabad, Ranga Reddy District.
38. Dr J. Venkateswara Reddy, S/o. J Subba Reddy  
Age:30 yrs  
R/o. Flat No.G-7 ,Saikrishna Residency,  
Sangareddy ,Telangana,502001
39. Dr. Nooreen Begum D/o Abdussalam,  
Age: 32 yrs, R/o.H.No.. 1-10-146/E,  
S.S. Gutta, Mahaboobnagar
40. Dr Shabana  
D/o. Shaik Bajee Sayeed,  
R/o.Plot.No.29,  
Bharati Nagar, 8<sup>th</sup> Road,  
Gurunanak colony, Vijayawada.
41. Dr.Muppa Venkata Nishanth, S/o. Muppa Krishna Kishore  
Aged : 27years, Occ : Doctor  
R/o. Flat No 2202, Bellview Block,  
Lodha Bellezza, KPHB phase IV,  
Hyderabad, 500072.
42. Dr.Farhana Begum, D/o M.A.Subhan.  
Age:33yrs, Occ:Doctor.  
R/o.H.No. 9-4-135/28, Raghava colony,  
Tolichowki, Hyderabad.
43. Dr. MK Shabahat Mohiuddin Tayyab  
S/o.Khaja Nayeemuddin

H.NO: 8-1-284/OU/60,  
OU colony, Shaikpet  
Hyderabad-500008

44. Dr Venkatesh Reddy R, S/o.Hanmantha Reddy R  
H.No. 11-1-59/18/A  
Shivaji Nagar, Siddipet , 502103.
45. Dr. Shivani Sama, D/o. Dr.Balasubramanyam S .  
R/o. H.No. 6/1565, Opposite sub station,  
Sankarapuram , Kadapa - 516002 .
46. Dr P Mounika, D/o. P Anjaiah  
Aged about 30 years,  
R/o..H.No.2-45-Ba0057, Maruthi Nagar Colony,  
Road No.5, Badangpet,Balapur,  
Hyderabad -500058.
47. Dr. Shaik Noor Fazal, D/O Mohammed Iqbal ,  
Age - 27 years ,Occ:Doctor ,  
R/o.12-2-799/2 ,  
Ayodhya Nagar Colony, Mehdipatnam,  
Hyderabad -500028.
48. Dr.B.Susmitha, D/o. B.Vijaya bhaskar Reddy  
Aged about 29 years,  
R/o.H.No.44/35-1-1, Prakruthi Nagar,  
Kadapa-516003.
49. Dr. Revanth, S/o.K.Venkat Reddy,  
Aged about 29 years  
R/o.H.No.1-9-320/1, Ramnagar,  
Hyderabad 500044.
50. Dr.Mali Nishkanth, S/o.Mali Chandra shaker  
Aged:31, Occ: Doctor  
R/o, 23-178, Madhura Nagar,  
Shamshabad, Ranga Reddy District.
51. Dr.Maseera Siddiqui, D/o. Rais Ahmed,  
Aged 30 years, R/o. Flat 502, Imtiaz Residency ,  
5000001,Hyderabad.
52. Dr. Krishna Sahi Paladugu, D/o.P. Krishna  
Age 29 years  
R/o.204, Sai Surabhi Awas  
B-9, Madhuranagar  
Hyderabad 500038.
53. Dr. Mansoor Tasneem Shaik  
D/o. Shaik Nazeer Ahmed  
G9 , B block , Vertex prime ,  
Kukatpally , Hyderabad 500050
54. Dr.Thirupathi Bandari, S/o. Venkatesham  
Age :31 years, H.No 1-54 Rajeev Nagar  
Tandur ,Mandal Tandur ,  
Mancherial District.

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55. Dr. Mounika, D/o Mahender Reddy,  
Aged about 28 years, Occ: Doctor,  
R/o. Plot o.930/1, SKD Nagar,  
Vanasthalipuram, Hyderabad.
56. Dr. Chaitanya Bharathi P, D/o. P. Ashok  
Age: 30 years  
H. No: 1-2-72/12, Shantinagar,  
Adilabad, Adilabad District.
57. Dr.B. Padmini Reddy, D/o B. Hariprasada Reddy  
R/o.87-1157-A, Nagireddy Revenue colony,  
Kurnool 518002.
58. Dr.Potharaju Radha Kalyani, D/o. P H Vishnu  
Aged:- 28, Occ: Doctor  
R/O : flat 303, H No: 6-1-1 to 4,  
Lakshmi Apartments, Padmaranagar,  
Secunderabad, Hyderabad.
59. Dr.E. Sruthi,  
R/o. H.No.5-11-250/1, Plot no.249,  
Venkateshwara Nagar colony,  
Meerpet, Moulali,  
Hyderabad-500040.

...Petitioners

AND

1. The State of Telangana,  
Rep. by its Principal Secretary  
Medical, Health & Family Welfare Department,  
Secretariat Buildings,  
Secretariat, Hyderabad.
2. The Director of Medical Education,  
State of Telangana,  
Sultan Bazar, Koti, Hyderabad.
3. Kaloji Narayana Rao University of Health Sciences (KNRUHS)  
Nizampura, Warangal, Telangana 506007,  
Rep. by its Registrar.
4. The Medical Council of India,  
Pocket-14, Sector-8, Dwaraka,  
New Delhi – 110075,  
Rep. by its Secretary.
5. The Telangana State Medical Council,  
P. B. 523, Sultan Bazaar, Hyderabad.  
Rep. by its Registrar
6. Telangana Vaidya Vidhana Parishad,  
DM&HS Campus, Sultan Bazaar, Hyderabad.  
Rep. by its Commissioner.

...Respondents

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue a Writ, order or direction more particularly one in the nature of Writ of Mandamus or any other appropriate writ, order or direction,

- A. To declare the impugned Rule 3(ix)(20) of G.O.Ms.No.40 dated 09/05/2017 by which the Petitioners who are admitted under Management Quota in Private unaided Medical colleges are compelled to work as Senior Resident for one year in the institution where they pursued Postgraduate course as null and void as the same is illegal, arbitrary, without jurisdiction and in violation of Article 14 and 21 of the Constitution of India.
- B. To declare the impugned action of the Respondents in deleting tie names of the Petitioners from the merit list prepared on the basis of marks in PG Examination for counseling perpetrated by the Circular vide proceedings Rc.No.PLG/CSR/2021/1 dated 25.10.2021 and rescheduling the counseling to 27th and 28th October as illegal, arbitrary, without jurisdiction and in violation of Article 14 and 21 of the Constitution of India
- C. Consequently, set aside the Circular vide proceedings Rc.No.PLG/CSR/2021/1 dated 25.10.2021 and direct the Respondent to conduct counseling afresh on the basis of marks obtained in PG Examination and initial merit list prepared which includes the names of the Petitioners to engage their services towards one year compulsory Government Service (Senior Residents) as per G.O.Ms.No.24 dated 28.03.2018, without reference to Rule 3(ix)(20) of G.O.Ms.No.40 dated.09/05/2017.

**IA NO: 1 OF 2021**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to stay all further proceedings pursuant to Notification vide Rc.No.PLG/CSR/2021 dated 22.10.2021, Circular vide proceedings Rc.No.PLG/CSR/2021/1 dated 25.10.2021 and counseling undertaken in pursuance of the same, after suspending the impugned Rule 3(ix)(20) of G.O.Ms.No.40 dated 09.05.2017.

**Counsel for the Petitioners: SRI MAMIDI AVINASH REDDY (NOT PRESENT)**

**Counsel for the Respondent No.1 : SRI P. SHRAVAN KUMAR GOUD,  
GP FOR MEDICAL HEALTH AND FAMILY WELFARE**

**Counsel for the Respondent No.3: SRI A. PRABHAKAR RAO,  
S.C. FOR KNRUHS**

**Counsel for the Respondents No.2 & 4: Ms. GORANTLA SRI RANGA PUJITHA**

**Counsel for the Respondent No.5:---**

**Counsel for the Respondent No.6: S.C. FOR TSVVP**

**The Court made the following: ORDER**



**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE  
AND  
THE HON'BLE SRI JUSTICE J. SREENIVAS RAO**

**WRIT PETITION No.26978 of 2021**

**ORDER:** (per the Hon'ble the Chief Justice Alok Aradhe)

None for the petitioners.

Mr. P. Shravan Kumar Goud, learned Government Pleader for Medical, Health and Family Welfare appears for respondent No.1.

Ms. Gorantla Sri Ranga Pujitha, learned counsel appears for respondent Nos.2 and 4.

Mr. A. Prabhakar Rao, learned Standing Counsel for Kaloji Narayana Rao University of Health Sciences (hereinafter referred to as 'the University') appears for respondent No.3.

2. In this Writ Petition, the petitioners have assailed the validity of Rule 3(ix)(20) of G.O.Ms.No.40 dated 09.05.2017 by which the petitioners who were admitted under Management Quota in private unaided Medical Colleges are compelled to work as Senior Resident for one year in the institution where they pursued Postgraduate course as null and

void on the ground that the same is violative of Articles 14 and 21 of the Constitution of India.

3. Learned counsel for the University submits that the impugned G.O.Ms.No.40 dated 09.05.2017 is no longer in existence as the same has already been superseded by the subsequent Government Order.

4. The aforesaid submission is placed on record.

5. Accordingly, the Writ Petition is disposed of.

Miscellaneous applications, if any pending, shall stand closed. There shall be no order as to costs.

**SD/-S. MALLIKARJUNA RAO**  
**ASSISTANT REGISTRAR**

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**SECTION OFFICER**

To,

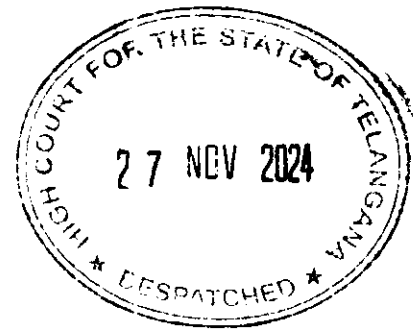
1. The Principal Secretary Medical, Health and Family Welfare Department, State of Telangana, Secretariat Buildings, Secretariat, Hyderabad.
2. The Director of Medical Education, State of Telangana, Sultan Bazar, Koti, Hyderabad.
3. The Registrar, Kaloji Narayana Rao University of Health Sciences (KNRUHS), Nizampura, Warangal, Telangana 506007.
4. The Secretary, Medical Council of India, Pocket-14, Sector-8, Dwaraka, New Delhi - 110075.
5. The Registrar, Telangana State Medical Council, P. B. 523, Sultan Bazaar, Hyderabad.
6. The Commissioner, Telangana Vaidya Vidhana Parishad, DM and HS Campus, Sultan Bazaar, Hyderabad.
7. One CC to SRI MAMIDI AVINASH REDDY, Advocate [OPUC]
8. Two CCs to SRI P. SHRAVAN KUMAR GOUD, GP for Medical Health and Family Welfare, High Court for the State of Telangana at Hyderabad. [OUT]

9. One CC to SRI A. PRABHAKAR RAO, S.C. for KNRUHS [OPUC]
10. One CC Ms. GORANTLA SRI RANGA PUJITHA, Advocate [OPUC]
11. One CC to Standing Counsel for Telangana Vaidya Vidhana Parishad [OPUC]
12. Two CD Copies

MP *ks*  
GJP

**HIGH COURT**

**DATED:18/10/2024**



**ORDER**

**WP.No.26978 of 2021**

**DISPOSING OF THE WRIT PETITION  
WITHOUT COSTS**

1500000  
19  
26/11/24